

18.34 1/2 hrs.

**SPECIAL-TAX ON EMPLOYEES IN THE
ORGANISED SECTOR BILL***

[*English*]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill to levy a special-tax on employees in the organised sector for the welfare of unemployed and employees in the unorganised sector.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to levy a special-tax on employees in the organised sector for the welfare of unemployed and employees in the unorganised sector."

The motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

18.35 hrs.

**CONSTITUTION (SCHEDULED TRIBES)
ORDER (AMENDMENT) BILL***

(Amendment of the Schedule)

[*Translation*]

PROF. MAHADEO SHIVANKAR (Chimur): Mr. Chairman, Sir, I beg to move for leave to introduce a Bill further to amend the constitution (Scheduled Tribes) Order, 1950.

[*English*]

MR. CHAIRMAN: The question is:

"That the leave be granted to introduce a Bill further to amend the constitution (Scheduled Tribes) Order, 1950.

The motion was adopted

[*Translation*]

PROF. MAHADEO SHIVANKAR: Mr. Chairman, Sir, I introduce the Bill.

18.35 1/2 hrs.

**CONSTITUTION (AMENDMENT) BILL
(Amendment of Articles 341 and 342)**

[*English*]

MR. CHAIRMAN: By Shri Ram Lal Rahi now the House will take up further consideration of the following motion moved by Shri Ramlal Rahi on the 28th December, 1990, namely:-

"That the Bill further to amend the constitution of India be taken into consideration."

Shri Ram Lal Rahi was on his legs.

[*Translation*]

SHRI RAM LAL RAHI (Misrikh): Mr. Chairman, Sir, I would like to express my views regarding the Bill further to amend Articles 341 and 342 of the Constitution moved in the House. In this context, I would like to submit that I have got with me the State-wise list of the members of the Scheduled Castes and Scheduled Tribes. I would like to give you the State-wise number of Scheduled Castes and Scheduled Tribes. In Andhra Pradesh there are 59 Scheduled Castes and 33 Scheduled Tribes and in